

Technology, Ranchi; it has started functioning. So far as the second part of the question is concerned, I entirely agree with him that until the pattern of financial assistance is made known to the universities, State Governments, etc. it will not be possible for them to take a decision only on academic merits. It was for this reason that the UGC decided to appoint this committee which will give guidelines: what are the criteria, what is the nature of autonomy to be given and what is the pattern of financial assistance that could be given. It is about this committee, I submitted that I would lay a report on the Table of the House as soon as the UGC took a decision and I hope it will be fairly soon.

**SHRI Y. S. MAHAJAN:** Is it true that teachers in some parts of the country have opposed the concept of autonomous colleges? They believe that under such an arrangement, the examinations would have to be taken by those autonomous institutions and if this is so, they would be subject to terrible pressure by the students. This was the report in some papers.

**PROF. S. NURUL HASAN:** Although I have not received any formal representation in this regard. I have heard that some of the teachers are not entirely happy about the concept of autonomous colleges. I presume that since this is a voluntary scheme, unless the college is willing to come forward to offer itself for autonomous status and the university academic bodies come to the conclusion that it should be given autonomous status, the question of giving it autonomous status by anyone else does not arise.

**Sale of Children and Suicide by a Person in Koraput, Orissa due to inability to provide Food**

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\*108. **SHRI P. GANGADEB:**  
**SHRI M. S. PURTY:**

Will the Minister of AGRICULTURE be pleased to state:

(a) whether children have been sold and a person hanged himself to death in

Koraput District in Orissa, because of his inability to provide food to members of his family; and

(b) if so, the steps being taken for proper distribution of rice and paddy to the people of Orissa?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):** (a) The State Government have denied the allegations.

(b) Does not arise.

**SHRI P. GANGADEB:** Whatever be the technical answer, in view of the continuous failure of rice crops in Orissa for the last three years and again this year also, and acute shortage is being felt, while the people are still poised against the unabated all-India price rise. May I know whether the Centre will step in immediately to review the present administrative machinery in the State to mitigate the shortage of rice and ensure equitable distribution?

**SHRI ANNASAHAB P. SHINDE:** The problem of poverty in Orissa can be a separate one. We know there is extreme poverty there. But as far as the crop position is concerned, last year, Orissa had one of the best crops. This year also, though the monsoon was delayed, there has been excess rainfall and there is no question of shortage or drought as in some other parts of India.

**SHRI P. GANGADEB:** May I know when Government will come forward with an effective all-India famine code instead of the various outmoded State famine codes of days gone by still in use in all the States?

**SHRI ANNASAHAB P. SHINDE:** Actually most of the States have brought their famine codes uptodate. But we are reviewing the all-India position and we propose to evolve all-India guidelines for famine codes of all the States.

श्री एम० एस० पुरती : मैं जानना चाहता हूँ कि क्या उड़ीसा की राज्य सरकार कोरापुट जिले में बच्चों के बचे जाने और एक आदमी की आत्म-हत्या के सम्बन्ध में इन्कार कर रही है। वहाँ जो भयंकर भुखमरी की स्थिति व्याप्त है, क्या वह उससे भी इन्कार कर रही है? यह बात सत्य है कि कोरापुट जिले में ग्रामीण क्षेत्र में लोग अपने बच्चों को बेच रहे हैं और एक आदमी ने अपने परिवार के लिए भोजन सामग्री न जुटा पाने के कारण आत्म-हत्या कर ली है। क्या मंत्री महोदय इस लज्जास्पद घटना की जाच के लिए केन्द्र से एक सक्षम अधिकारी को भेजने की व्यवस्था करेंगे?

SHRI ANNASAHAB P. SHINDE. There is a case of suicide reported by the State Government, but the reasons mentioned are different. He was living with a kept woman and it is suspected that due to the infidelity of his kept wife, he committed suicide. It has nothing to do with starvation. Some other facts also were mentioned that he was a drunkard, a gambler and a known thief

श्री फूलचंद वर्मा : मैं कनमल्टेटिव कमेटी की बैठक के सम्बन्ध में 2 जुलाई को भुवनेश्वर गया हुआ था। वहाँ पर मुझे सी, सी एकड के काश्तकारों से भेट करने का अवसर मिला। स्थिति यह है कि वे आज भीख माग रहे हैं, लेकिन मंत्री महोदय इस से इन्कार कर रहे हैं और कह रहे हैं कि वहाँ मालसून अच्छा है और फसल अच्छी हुई है। क्या इस प्रकार की कोई घटना मंत्री महोदय की नजर में आई है, या अखबारों में उन्होंने ऐसा कई सभाचार देखा है कि एक बाप ने अपनी लड़की को इस लिए बेच दिया कि उसके घर खाने को नहीं था? इस प्रकार की घटनाएँ वहाँ हो रही हैं और यह केवल उड़ीसा में नहीं, बल्कि

में बसा रहा हूँ कि पूरे देश के अन्दर इस प्रकार की स्थिति है और भ्रष्टाचार यहाँ पर खाद्य मंत्री की हैसियत से बैठे हैं। मैं भ्रष्टा से जानना चाहता हूँ कि उड़ीसा हो चाहे मध्य प्रदेश हो इन सब घटनाओं के बारे में स्टेट गवर्नमेंट इन्कार कर रही है तो इन सब बातों की जाच करने के लिए क्या भ्रष्टा पार्लियामेंट का एक डेलीगेशन भेजेगा और यदि नहीं भेजेगा तो क्या उमकी जाच के लिए कोई दूसरा तरीका अपनाना चाहते हैं? यदि अपनाना चाहते हैं तो उस की रूपरेखा बताएँ और इन सब बातों की जाच कराएँ। आज पूरा देश भूख में परेशान है। मैं चाहता हूँ माननीय मंत्री जी इस प्रश्न का स्पेसिफिक उत्तर दे।

SHRI ANNASAHAB P. SHINDE: This particular case was enquired into by the State Government and it transpired that nothing has happened as alleged by the hon. Member. I do not think there is need for any further enquiry. There is starvation due to poverty and other reasons but they have nothing to do with the non-availability of food as a result of drought.

MR. SPEAKER Next Question. Shri A. K. Gopalan. We all wish him quick recovery. Next question. Shri Bhaura-Absent.

**Slackness of Government Machinery in dealing with Food Samples and Adulteration cases in Delhi**

\*111. SHRI N. K. SANGHI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the work of collecting food samples in Delhi is being done only by three Food inspectors at present;

(b) whether as against 2056 adulteration cases reported in 1962, the number for the current year has come down to 122; and